

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 50/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.02.2017

NAME OF THE PARTIES: M/s. Aryaman Properties and Investments Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Ramchandra	Advocate	Rmch

ORDER

C.S.P. No. 50-52/230-232/NCLT/MB/MAH/2017

C.S.P. No. 51/230-232/NCLT/MB/MAH/2017

C.S.P. No. 52/230-232/NCLT/MB/MAH/2017

At request of the Counsel, this Bench hereby appoints M/s. Solanki and  
Associates, Mumbai as C.A. with remuneration of ₹30,000/- in each of the applications  
to assist OL of Mumbai in filing his report before this Bench.

At request of the parties list this matter on **22.03.2017**.

Sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial).

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical).